### CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH BANGALORE

#### **MISCELLANEOUS APPLICATION NO.170/154/2020**

IN

**CONTEMPT PETITION NO.170/150/2016** 

IN

**ORIGINAL APPLICATION NO.170/1387/2013** 

DATED THIS THE 8<sup>TH</sup> DAY OF JANUARY, 2021

#### **CORAM:**

# HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

## HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

R.A. Shariff, S/o Late Dr. G.A. Shariff, aged about 75 years, Retired Scientist E, ADE, Residing at No.205/6, 11<sup>th</sup> Cross, 7<sup>th</sup> Main, Wilson Garden, Bangalore-560027.

....PETITIONER

(SH. SAMMITH S – through video conference)

Vs.

- 1. Shri Mohan Kumar, Secretary to Government of India, Ministry of Defence, South Block, New Delhi-110011.
- 2. Dr. S. Christopher, Director General, Defence Research & Development Organization, Ministry of Defence, DRDO Bhavan, Rajaji Marg, New Delhi-110105.
- 3. Shri M.V. K.V. Prasad, Director, Aeronautical Development Establishment, Ministry of Defence, Defence Research & Development Organization, New Thippasandra Post, Bangalore-560075.

.....Respondents

(By SH. VISHNU BHAT – through video conference)

## ORDER (ORAL)

# PER: SURESH KUMAR MONGA, MEMBER (J)

- Miscellaneous Application No.170/154/2020 has been filed by the petitioner for recalling of the order dated 07.09.2017 passed by this Tribunal in C.P. No.170/150/2016.
- 2. After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the aforesaid Miscellaneous Application, with liberty to file a fresh Original Application in order to redress his grievances.
- 3. In view of the above, M.A. No.170/154/2020 is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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